

S.No	Name of Court	Commercial District	Case Type	Case No.	Date of Institution	Date of Disposal	No. of days between the date of institution and disposal	No. of days between final hearing and Judgment	No. of days between the adjournment granted
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	Suit for Recovery	CS COMM-1406/2022	01.06.2022	01.07.2024	761	36	2
			Petition U/s 34 of Arbitration Act,1996	OMP COMM-20/2020	10.02.2020	03.07.2024	1605	62	3
			Suit for Recovery	CS COMM-1347/2023	13.10.2023	05.07.2024	265	19	1
			Suit for Recovery	CS COMM-1621/2022	01.07.2022	09.07.2024	739	52	3
			Suit for Recovery	CS COMM-2727/2022	21.12.2022	15.07.2024	572	31	1
			Suit for Recovery	CS COMM-985/2022	01.04.2022	16.07.2024	837	61	3
			Suit for Recovery	CS COMM-2595/2022	30.11.2022	23.07.2024	601	34	2
			Petition U/s 34 of Arbitration Act,1996	OMP COMM-50/2023	11.04.2023	27.07.2024	473	56	3
			Suit for Recovery	CS COMM-5/2021	04.01.2021	29.07.2024	1302	27	3
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	Central	CS(COMM)	/566/2023	01-04-2023	01-07-2024	455	62	NIL
			OMP (COMM.)/	132/2023	25-07-2023	08-07-2024	348	6	NIL
			CS(COMM)	/1575/2019	22-08-2019	10-07-2024	1813	33	2
			CS(COMM)	1043/2023	18-07-2023	11-07-2024	372	2	NIL
			CS(COMM)	1105/2023	31-07-2023	11-07-2024	345	2	NIL
			CS(COMM)	1106/2023	31-07-2023	11-07-2024	345	2	NIL
			CS(COMM)	945/2023	01-07-2023	06-07-2024	371	6	1
			CS(COMM)	1012/2023	11-07-2023	06-07-2024	360	2	NIL
			OMP(COMM)	/147/2023	22-08-2023	02-07-2024	315	27	NIL

3	SH ILLA RAWAT, DISTRICT JUDGE (COMMERCIAL COURT)-03	Central	ARBITRATION	101/2023	02.06.2024	06.07.2024	400	1	2
			ARBITRATION	28/2020	15.02.2020	09.07.2024	1606	1	2
			Suit for Recovery	1104/2023	31.07.2023	22.07.2024	357	1	1
			Suit for Recovery	133/2024	22.01.2024	26.07.2024	186	1	1
			Suit for Recovery	29/2023	03.01.2023	03.07.2024	547	1	1
			Suit for Recovery	1059/2023	20.07.2023	05.07.2024	351	1	1
			Suit for Recovery	2244/2022	26.09.2022	05.07.2024	648	1	2
			EXECUTION	225/2024	04.06.2024	08.07.2024	34	1	0
			EXECUTION	413/2023	02.08.2023	08.07.2024	341	1	1
			EXECUTION	514/2023	16.10.2023	09.07.2024	267	1	1
			Suit for Recovery	1859/2022	23.07.2022	15.07.2024	723	1	2
			Suit for Recovery	982/2022	31.03.2022	16.07.2024	748	1	2
			Suit for Recovery	2268/2022	30.09.2022	16.07.2024	655	1	2
			ARBITRATION	174/2024	15.03.2024	18.07.2024	125	1	0
			ARBITRATION	175/2024	15.03.2024	18.07.2024	125	1	0
			EXECUTION	412/2023	02.08.2023	22.07.2024	355	1	1
			Suit for Recovery	1045/2022	08/.04/2024	24.07.2024	748	1	2
			EXECUTION	412/2023	02.08.2023	22.07.2024	355	1	1
			Suit for Recovery	1045/2022	08.04.2022	24.07.2024	748	1	2
			EXECUTION	17/2024	18.01.2024	25.07.2024	189	1	1
ARBITRATION	123/2024	29.02.2024	25.07.2024	147	1	0			

			ABRITRATION	1170/2022	28.04.2022	25.07.2024	859	1	2
			ABRITRATION	365/2024	25.04.2024	26.07.2024	92	1	0
			Suit for Recovery	679/2023	21.04.2023	26.07.2024	462	1	1
			ABRITRATION	364/2024	25.04.2024	26.07.2024	92	1	0
			Suit for Recovery	1370/2022	30.05.2022	27.07.2024	790	1	2
			Suit for Recovery	1369/2022	30.05.2022	27.07.2024	790	1	2
			Suit for Recovery	384/2024	19.03.2024	27.07.2024	130	1	0
			Suit for Recovery	242/2023	09.02.2023	27.07.2024	534	1	1
			ABRITRATION	437/2024	03.05.2024	29.07.2024	87	1	0
			Suit for Recovery	1639/2022	02.07.2022	29.07.2024	758	1	2
			Suit for Recovery	2751/2022	24.12.2022	31.07.2024	585	1	1
			ABRITRATION	397/2024	29.04.2024	31.07.2024	93	1	0
			Suit for Recovery	1015/2022	05.04.2022	31.07.2024	848	1	2
4	SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT)	Central	CS (COMM)/1205/2023	RECOVERY	29-08-2023	03-07-2024	309 DAYS	2 DAYS	NIL
			CS (COMM)/1281/2022	RECOVERY	20-05-2022	09-07-2024	781 DAYS	ONE DAY	NIL
			CS (COMM)/355/2023	RECOVERY	25-02-2023	12-07-2024	503 DAYS	11 DAYS	NIL
			CS (COMM)/952/2022	RECOVERY	25-03-2022	23-07-2024	851 DAYS	19 DAYS	NIL
			CS (COMM)/1804/2019	RECOVERY	25-02-2019	24-07-2024	1976 DAYS	ONE DAY	NIL
			CS (COMM)/1805/2019	RECOVERY	25-02-2019	24-07-2024	1976 DAYS	ONE DAY	NIL
			OMP (COMM.)/149/2023	PETITION U/S 34 OF ARBITRATION ACT	26-08-2023	29-07-2024	338 DAYS	7 DAYS	ONE
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	RECOVERY	CS (COMM)/293/2021	25-01-2021	04-07-2024	1256 DAYS	7 DAYS	NIL

			RECOVERY	Counter Claim/37/2021	15-12-2021	04-07-2024	932 DAYS	10 DAYS	NIL
			U/S 34 OF ARBITRATION ACT	OMP (COMM.)/77/2023	19-05-2023	05-07-2024	413 DAYS	31 DAYS	NIL
			RECOVERY	CS (COMM)/1298/2022	24-05-2022	06-07-2024	774 DAYS	32 DAYS	NIL
			RECOVERY	CS (COMM)/218/2021	19-01-2021	12-07-2024	1270 DAYS	7 DAYS	NIL
			RECOVERY	CS (COMM)/696/2023	26-04-2023	20-07-2024	451 DAYS	12 DAYS	NIL
			RECOVERY	CS (COMM)/43/2023	05-01-2023	22-07-2024	564 DAYS	7 DAYS	NIL
			RECOVERY	CS (COMM)/2729/2021	05-08-2021	23-07-2024	1086 DAYS	5 DAYS	NIL
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	Central	CS (COMM)	2175/2022	14.09.2022	01.07.2024	656 DAYS	NIL	NIL
			ARB.COM	534/2018	27.09.2018	10.07.2024	2113 DAYS	2 DAYS	NIL
			OMP (COMM.)	36/2022	11.03.2022	12.07.2024	854 DAYS	7 Days	NIL
			OMP (COMM.)	123/2022	26.08.2022	19.07.2024	693 DAYS	12 Days	NIL
			OMP (COMM.)	26/23	21.02.2023	26.07.2024	521 DAYS	NIL	NIL
			OMP (COMM.)	2438/22	02.11.2022	26.07.2024	267 DAYS	14 days	NIL
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	Central	CS(COMM)	1072/2023	21.07.2023	29.07.2024	374	2	0
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	NIL						
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	CS	CS (COMM)/796/2020	06/03/2020	02/07/24	1344		
			CS	CS (COMM)/1241/2022	13/05/2022	25/07/2024	804		
			CS	CS DJ/713/2020	01/12/2020	20/07/2024	1651		
			CS	CS (COMM)/1007/2023	11/07/23	08/07/24	274		
			CS	CS (COMM)/2248/2022	26/09/2022	06/07/24	620		

			CS	CS (COMM)/4221 20/2021	22/10/2021	19/07/2024	1001		
			CS	CS (COMM)/252 13/2022	18/11/2022	09/07/24	659		
			COUNTER CLAIM	Counter Claim/70/2 023	16/11/2023	25/07/2024	252		
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL						
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL						
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL						
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL						
14	SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01	West	NIL						
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	NIL						
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	NIL						
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL						
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL						
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL						
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	New Delhi	NIL						
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	New Delhi	NIL						
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	New Delhi	NIL						
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	South	NIL						
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	South	NIL						
25	SH. SANDEEP YADAV	South	NIL						

26	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE (COMMERCIAL)	South	NIL						
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	South	NIL						
28	SH. LAL SINGH, DISTRICT JUDGE	South-East	CS (COMM)	23/2/2022	18-02-2022	06-07-2024	869	--	--
			CS (COMM)	4/25/2023	03-05-2023	20-07-2024	444	--	--
			CS (COMM)	9/08/2022	08-09-2022	25-07-2024	686	--	--
29	MS. NEELAM SINGH, DISTRICT JUDGE	South-East	Commerical	CS (COMM)/683/2022	7/16/22	7/11/24	726	1	NO
			CS (COMM)/900/2022	9/7/22	7/11/24	673	5	NO	
			CS (COMM)/364/2019	11/2/18	7/12/24	2079	1	NO	
			CS (COMM)/380/2019	12/14/18	7/12/24	2037	1	NO	
			CS (COMM)/595/2022	6/7/22	7/16/24	770	1	NO	
			EXECUTION (COMM.)/531/2023	12/6/23	7/16/24	223	N/A	NO	
			Misc DJ/1849/2023	12/13/23	7/18/24	218	N/A	NO	
			CS (COMM)/73/2018	12/12/18	7/19/24	2046	1	NO	
			CS (COMM)/192/2023	2/16/23	7/20/24	520	1	NO	
			CS (COMM)/63/2024	2/1/24	7/20/24	170	1	NO	
			Misc DJ/404/2024	5/15/24	7/20/24	66	N/A	NO	
			CS (COMM)/44/2018	11/20/18	7/22/24	2071	N/A	NO	
			CS (COMM)/679/2023	7/18/23	7/22/24	370	1	NO	
			CS (COMM)/680/2023	7/18/23	7/22/24	370	1	NO	
CS (COMM)/991/2023	10/19/23	7/22/24	277	1	NO				
CS (COMM)/380/2023	4/21/23	7/23/24	459	1	NO				

				CS (COMM)/278/2024	4/12/24	7/23/24	102	N/A	NO
				CS (COMM)/257/2023	3/16/23	7/24/24	496	1	NO
				CS (COMM)/788/2023	8/24/23	7/24/24	335	1	NO
				CS (COMM)/281/2024	1/15/24	7/24/24	191	1	NO
				CS (COMM)/759/2023	8/17/23	7/25/24	343	1	NO
				CS (COMM)/760/2023	8/17/23	7/25/24	343	1	NO
				CS (COMM)/1055/2023	11/7/23	7/26/24	262	1	NO
				CS (COMM)/228/2023	3/3/23	7/26/24	511	1	NO
				CS (COMM)/905/2022	9/7/22	7/29/24	691	1	NO
				CS (COMM)/379/2024	5/17/24	7/29/24	73	N/A	NO
				CS (COMM)/1073/2023	11/25/23	7/30/24	248	N/A	NO
				CS/COMM/1038/23	11/2/23	7/31/24	272	1	NO
				CS/COMM/14/24	1/8/24	7/31/24	205	1	NO
30	SH. AJAY KUMAR JAIN	South-East	NIL						
31	MS. ANU GROVER BALIGA	South-East	NIL						
32	SH. BHUPESH KUMAR	South-East	NIL						
33	MS NIRJA BHATIA	South-East	NIL						
34	SH. RAJESH KUMAR SINGH	South-East	NIL						
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	NIL						

36	SH. ARVIND KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02	East	NIL
37	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	East	NIL
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	North-East	NIL
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT-01	Shahdara	NIL
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	NIL
41	SH. SURENDER S. RATHI	Shahdara	NIL
42	Sh. Pawan Kumar Mattoo DJ (COMM-04)	Shahdara	NIL

43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	NIL						
44	SH.VINOD YADAV	North-West	NIL						
45	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)	North	NIL						
46	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	COMMERCIAL SUIT	CS COMM. 120/2023	10.03.2023	06.07.2024	484	NIL	2
			COMMERCIAL SUIT	CS COMM. 336/2021	09.12.2021	15.07.2024	949	NIL	1
			COMMERCIAL SUIT	COUNTER CLAIM 22/2022	16.09.2022	15.07.2024	668	NIL	NIL
			COMMERCIAL SUIT	CS COMM. 18/2022	24.12.2020	20.07.2024	1304	NIL	2
			COMMERCIAL SUIT	CS COMM. 434/2023	18.09.2023	23.07.2024	309	NIL	NIL
47	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH WEST	Commercial Suit	CS (COMM)/109/2024	24.02.2024	06.07.2024	133	4	NIL
			Commercial Suit	CS (COMM)/394/2024	16.01.2024	19.07.2024	185	8	NIL
			Commercial Suit	CS (COMM)/528/2023	09.11.2023	29.07.2024	263	7	NIL
			Arbitration Petition	OMP(i) Comm/09/24024	10.05.2024	24.07.2024	75	1	NIL
48	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	NIL						
49	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	CS(COMM)	447/2022	19.09.2022	09.07.2024	659 DAYS	03 Days	NIL
			CS(COMM)	22/2024	10.01.2024	15.07.2024	187 Days	12 Days	NIL
			OMP(COMM)	64/2023	13.12.2023	22.07.2024	222 Days	Nil	NIL
			CS(COMM)	393/2022	06.08.2022	29.07.2024	723 Days	13 Days	NIL
			CS(COMM)	530/2022	14.11.2022	30.07.2024	624 Days	8 Days	1